

FAQs

What are health hazards of Used Cooking Oil?

During frying, Total Polar Compounds (TPC) are formed which beyond certain limits make the oil, unfit for human consumption. Reports have related these compounds to several diseases such as hypertension, atherosclerosis, Alzheimer's disease, liver disease etc.

What is the limit of Total Polar Compounds (TPC) in Used cooking Oil?

The edible Oil shall not have more than 25% TPC. The oil having more than 25% of TPC is not safe for human consumption.

How can Total Polar Compounds be estimated in Edible Oil?

Total Polar Compounds can be measured in Edible Oils and Fats using well established AOAC Official Method 982.27.

Is there any device available for rapid estimation of Total Polar Compounds in Edible Oils?

Small handheld devices for rapid on site testing are available in the market to check the Total Polar Compounds in the oil during frying. These devices should be calibrated regularly and should only be used for indicative testing.

What is RUCO?

Repurpose Used Cooking Oil (RUCO) is an initiative of FSSAI to enable conversion of Used Cooking Oil into Biodiesel which keeps a check on diversion of Used Cooking Oil into Food Chain.

How can a Biodiesel Manufacturer enroll with FSSAI?

The Biodiesel Manufacturers may enroll themselves with FSSAI for collection of UCO from FBOs by submitting the following documents to Regulatory Compliance Division, FSSAI-

- a) License issued by Department of Industries and Commerce/District Industry Centre (DIC).
- b) Annual return for previous financial year
- c) An affidavit stating that the company is using UCO to manufacture Biodiesel.

This provisional enrolment mechanism will be valid for one year from the date of issue of enrollment letter or until the registration mechanism is developed under State/UTs as per clause (xiv) of the Gazette Notification dated 30th April, 2019 Vide No.- P-13039 (18)/1/2018-CC (P-26825) "Guidelines for sale of Biodiesel for blending with high speed diesel for transportation purposes-2019" issued by Ministry of Petroleum and Natural Gas.

How can Food Business Operators (FBOs) dispose off their used Cooking Oil?

FBOs can sell their Used Cooking Oil to Collection Agencies or Aggregators authorized by Biodiesel Manufacturers. FBOs can get contact details of collection agencies from FSSAI website <https://fssai.gov.in/ruco/> or by contacting Biodiesel manufacturers whose details are available on FSSAI website <https://fssai.gov.in/ruco/enrolled-biodiesel-manufacturers.php>.